

**Statement on Composition of Board as on \_\_\_\_\_****Name of the bank:****Number of Directors allowed under the Articles of Association of the bank:****Total number of Directors:**

Sl	Name of the director	Date of Appointment	Date of birth	Whether elected/ co-opted	Whether he was on the Board. If so, period	Special Knowledge/ Practical experience	Remarks

Whether the constitution of Board of Directors is in conformity with the provisions of Section 10A of the Banking Regulation Act, 1949 : \_\_\_\_\_

Whether the Board consists of not less than 2 members who have special knowledge/ practical experience in respect of agriculture and rural economy, co-operation or SSI, and belonging to majority sector : \_\_\_\_\_

Whether the induction of Directors is in conformity with The provisions of Section 16 of the Banking Regulation Act, 1949 : \_\_\_\_\_

Whether any of the Directors or the Companies with Which they are associated have been provided credit Facilities by the bank : \_\_\_\_\_

Authorized signatory